

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 43/BB/2018	-	Admission	77	M/s American Road Technology & Solutions Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1- **A.K. CHATURVEDI** ADVOCATE

A.K. Chaturvedi

FOR
AMERICAN
ROAD
TECHNOLOGY
& SOLUTIONS
Pvt Ltd.

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Sri A.K. Chaturvedi, Advocate filed vakalath for Petitioner. Issue notice to R.D, ROC, concerned Income Tax Department Officer and also issue notice to the Auditor. Counsel again requested the Tribunal to order for publication in news paper. Therefore, publication is ordered in **The Financial Express**, English Daily Bangalore Edition and in **Vijaya Karnataka**, Kannada Daily news paper in Bangalore Edition and the publication shall be 14 days before the date of hearing. Registry to prepare notice on R.D, ROC, concerned Income Tax Department Officer and also issue notice to the Auditor and Counsel for Petitioner is directed to collect the notices from the registry and to serve it on R.D, ROC, Income Tax Department Officer, Auditor and to file proof of service. List it on 19/03/2018.

A.K. Chaturvedi
Member (T)

Dr. Ashok Kumar Mishra
Member (J)